

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:6148  
ANSWERED ON:07.05.2002  
DELHI MUNICIPAL ACT, 1957  
SAHIB SINGH VERMA

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) whether some sections of Delhi Municipal Act, 1957 are obsolete and do not serve the present days functions;
- (b) if so, the details thereof;
- (c) whether the Government propose to change/modify some sections of this Act in the light of experience of the last 44 years; and
- (d) if so, the details of probable changes/modifications?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI BAN DATTATREYA )

(a)to(d): The information is being collected and will be placed on the Table of the Sabha.